

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1654

ANSWERED ON:01.12.2011

GUIDELINES FOR APPOINTMENT OF BOARD OF DIRECTORS

Thakor Shri Jagdish

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of guidelines for appointment of the Board of Directors in Public Sector Petroleum and Gas undertakings;
- (b) whether the Government has fixed any norms for requisite educational and professional qualification for appointment to such posts; and
- (c) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R. P. N. SINGH)

(a) For filling Board level posts in Public Sector Petroleum and Gas undertakings, this Ministry follows the guidelines issued by Public Enterprises Selection Board (PESB), Department of Public Enterprises (DPE) and the Appointments Committee of the Cabinet (ACC).

(b) & (c): The PESB fixes the norms for requisite educational and professional qualifications before initiating action to fill different Board-level posts in Public Sector undertakings. The educational and professional qualifications are different for different posts in Public Sector undertakings.